

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

Petition(s) for Special Leave to Appeal (C).....CC No(s).
11502/2014

(Arising out of impugned final judgment and order dated 16/01/2014
in WPC No. 14982/2013 passed by the High Court Of Judicature At
Allahabad)

M/S STAR PAPER MILLS LTD

Petitioner(s)

VERSUS

STATE OF UP AND ORS

Respondent(s)

(with appln. (s) for c/delay in filing SLP and office report)

Date : 04/08/2014 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE VIKRAMAJIT SEN

For Petitioner(s) Mr. Gaurav Jain, Adv.
Ms. Abha Jain, Adv.
Mr. N.K. Jain, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Delay condoned. Issue notice.

Tag with SLP (C) 13030 of 2014.

In the meantime, the operation and implementation of the
impugned Judgment shall remain stayed.

(Jayant Kumar Arora)
Sr. P.A.

(Sneh Bala Mehra)
Assistant Registrar

Signature Not Verified

Digitally signed by
Jayant Kumar Arora
Date: 2014.08.07
13:18:25 IST
Reason: